NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1282/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES:

Mr. Battula Anjaneyulu

V/s.

DBM Geotechnics & Constructions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

(4RUS ARDESHIR 2/w ADV FOR

JAIDEER SINGH KHATTAR, CORPORATE

JAIDEER SINGH KHATTAR, DEBTOR

HAABIL VAHAN VATY

i/b KHAITAN & CO

MURTAZA KACHWALLA

a/w AASHDIN CHIVAZUALA

i/b HSA Advocates

Advocates

Advocates

Corporate

Advocate

Corporate

Advocate

DEBTOR

Advocate

Advocate

Corporate

DEBTOR

Advocate

Corporate

DEBTOR

Advocate

Corporate

Corporate

DEBTOR

Advocate

Corporate

C

<u>ORDER</u>

C.P. No. 1282/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- By consent of both the sides adjourned to 29.01.2018.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

M.K. SHRAWAT Member (Judicial)

11.01.2018

aah